

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 17th September, 2018

Time : 10.30 AM

S.No	Case No	Parties	Counsel for parties	Remarks
FOR DIRECTION				
1.	Original Application No. 40/2017(CZ)	Bhagwan Singh Meena Vs ss Vindhyachal Disleri Pvt. Ltd. & Bhopal Gelatin Pvt. Ltd.	Mr. Bhagwan Singh Meena, Applicant in Person Mr. Deepesh Joshi, Adv. Mr. Vishal Bhatnagar, Adv.	
FOR ADMISSION				
2.	Appeal No. 08/2018(CZ)	Amit Singh Vs. Collector, District - Panna & Anr.	Mr. K.P.Shrivastava, Adv.	
AFTER NOTICE				
3.	Original Application No. 04/2018(CZ)	Rajesh Rangari Vs. Union of India & Ors	Mr. Prashant Sthapak, Adv.	
4.	Appeal No. 33/2017(CZ) (M.A.No.478/17) (M.A.No.89/18) (M.A.No.92/18) (M.A.No.93/18)	Rajdeep Biotech Vs CPCB & 3 Ors.	Mr. Shrey Raj Saxena, adv. Mr. Yadvendra Yadav, Adv.	
FOR COMPLETION OF PLEADING				
5.	Original Application No. 87/2017(CZ) (M.A.No.05/18) (M.A.No.26/18)	Sanjay Namdeo Vs Union of India & Ors.	Mr. Rajendra Kumar Gupta, Adv. for Applicant Mr. Narendra Pal Singh, Adv. Mr. Amrit Urprah, Adv. Mr. S.R.Garg, Adv. Mr. Vivek Choudhary, Adv. Mr. PramodChoudhary, Adv. Mr. Vivek Jain, Adv. Ms. Seema Jain, Adv. Ms. Rekha Jain, Adv. Mr. Neel Choudhary, Adv.	

Note : No Hon'ble Members is posted in this Bench. The Cases listed on 17-09-2018 shall be adjourned to 25-10-2018.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in